

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/67/2016
NAME OF THE PETITIONER(S) : P.M. Johny & another
NAME OF THE RESPONDENT(S) : Seaqueen Builders Private Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) For K. Bhaskar
Priyadarshini N
Swetha
Keerthi

counsel for
Respondents 1-3

[Signature]

2) Chandramouli Prabhakar
For R. Venketavaradan

Counsel for
Petitioners

[Signature]

ORDER

Shri Chandramouli Prabhakar, counsel for petitioners present. Ms Swetha Vasudevan, proxy counsel representing counsel for R1 to R3 present and prayed time for submitting arguments. Time extended at request finally. Put up on **20.01.2017 at 10.30 A.M.**

[Signature]
(Ch. Md. Sharief Tariq)
Member (Judicial)

[Signature]
(K. Anantha Padmanabha Swamy)
Member (Judicial)